

(9)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/20,21,22,23/ (IB)/2017
NAME OF THE PETITIONER(S) : HOFINCONS INFOTECH & INDUSTRIAL SERVICES PVT LTD
NAME OF THE RESPONDENT(S) : SBQ STEELS LIMITED
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. R. RASASEKARAN	Counsel for Respondent	R. R. R.
2.	R. R. Pradheep .	Rep. Counsel for Petitioner	R. R. P.

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions. Time extended at request. Put up on 20.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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